

ITEM NO.22

COURT NO.7

SECTION II-B

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (CrI.) No(s). 354/2019

(Arising out of impugned final judgment and order dated 12-12-2018 in CRLMA No. 7960/2011 passed by the High Court Of Gujarat At Ahmedabad)

PRADIP N. SHARMA

Petitioner(s)

VERSUS

THE STATE OF GUJARAT &amp; ANR.

Respondent(s)

(IA No. 5194/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

WITH

SLP(CrI) No. 2812/2019 (II-B)

(IA No. 97706/2021 - EXEMPTION FROM FILING AFFIDAVIT, IA No. 50965/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 50964/2019 - EXEMPTION FROM FILING O.T., IA No. 97702/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES AND IA No. 50966/2019 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(CrI) No. 3256/2019 (II-B)

(IA No. 103515/2021 - EXEMPTION FROM FILING AFFIDAVIT, IA No. 58889/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 58890/2019 - EXEMPTION FROM FILING O.T., IA No. 121155/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No. 103513/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No. 118932/2019 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(CrI) No. 6185/2023 (II-B)

(IA No. 98138/2023 - EXEMPTION FROM FILING O.T.)

SLP(CrI) No. 3154/2024 (II-B)

(IA No. 73994/2024 - EXEMPTION FROM FILING O.T. AND IA No. 73993/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Date : 01-10-2024 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VIKRAM NATH

HON'BLE MR. JUSTICE PRASANNA B. VARALE

For Petitioner(s) Mr. Kapil Sibal, Sr. Adv.

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Mr. Rajesh Inamdar, Adv.  
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For Respondent(s) Mr. Tushar Mehta, Solicitor General  
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Mr. Tushar Mehta, Solicitor General  
Mr. Maninder Singh, Sr. Adv.  
Mr. Mitesh Amin, A.A.G.  
Ms. Swati Ghildiyal, AOR  
Mr. Kanu Agarwal, Adv.  
Ms. Devyani Bhatt, Adv.  
Ms. Neha Singh, Adv.  
Mr. Madhav Sinhal, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

List these petitions on 15.10.2024 in the top  
ten cases.

(NEETU KHAJURIA)  
ASTT. REGISTRAR-cum-PS

(RANJANA SHAILEY)  
COURT MASTER